

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

**13TH FINANCE COMMISSION - SPECIAL MAGISTRATE COURTS -
Postings of certain Special Magistrates in the State of Telangana -
ORDERS - ISSUED.**

ROC.NO.7888/2016-B.SPL.

NOTIFICATION NO.936-B.SPL.

DATED:01.10.2016.

READ:

G.O.Rt.No.617, Law (L.A & J - Home Courts.A2) Department,
dated 28.09.2016 from the Government of Telangana.

**The High Court is pleased to order the following Postings of
Special Magistrates:-**

The following retired Judicial Officers, whose names are mentioned in Column Number 2, have been appointed as Special Magistrates on contract basis to preside over the Special Magistrate Courts in the State of Telangana vide G.O. read above, are posted to the stations mentioned in Column Number 3 of the corresponding row.

Further the officers posted are directed to proceed to the stations of posting after entering into an agreement and take charge of their respective posts in consultation with the Metropolitan Sessions Judge/Prl. District and Sessions Judge.

SL. NO.	NAME OF THE RETIRED DISTRICT JUDGE	POSTED AS
(1)	(2)	(3)
1.	Sri S.V.Nelson Raju, Retired Senior Civil Judge,	VII Special Magistrae, Hyderabad
2.	Sri A.Prasada Raju, Retired District Judge	XV Special Magistrae, Hyderabad
3.	Sri Y.Someswara Rao, Retired District Judge	XIX Special Magistrae, Hyderabad
4.	Sri T.Ashok Kumar, Retired District Judge	XXI Special Magistrae, Hyderabad

5.	Sri K.Rajanna, Retired Senior Civil Judge	IV Special Magistrate, Kukatpally, Rangareddy District
6.	Smt. B.Prameela, Retired Senior Civil Judge	IX Special Magistrate, L.B.Nagar at Hasthinapuram, Rangareddy District
7.	Sri V.Ravi Kumar, Retied District Judge	II Special Magistrate, Hyderabad
8.	Sri S.Bhujanga Rao, Retired District Judge,	XIII Special Magistrate, Hyderabad
9.	Sri K.Janaki Rama Rao, Retired Senior Civil Judge.	XII Special Magistrate, Hyderabad
10.	Sri K.Lakshman, Retired Senior Civil Judge	XXIV Special Magistrate, Hyderabad
11.	Sri M.Venkata Rama Rao, Retired District Judge	I Special Magistrate, L.B.Nagar at Hasthinapuram, Rangareddy District
12.	Sri I.Krishnaiah, Retired District Judge.	VI Special Magistrate, L.B.Nagar at Hasthinapuram, Rangareddy District

NOTE: 1. The Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District and Metropolitan Sessions Judge, Hyderabad are requested to direct the newly appointed Special Magistrates posted in their Units to enter into Agreement before joining duty for a period from the date of joining to 30.09.2017 or completion of age of 70 years which ever is earlier.

2. The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


1.10.16
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad

4. The District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
5. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website).
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Prl. District and Sessions Judge, L.B.Nagar, RangarO eddy District.
10. The Metropolitan Sessions Judge, Hyderabad .
11. The Pay and Accounts Officer, Hyderabad.

12. THE SECTION OFFICERS:-

(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.